

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Diary No(s) . 21398/2017

JAI PRAKASH SINGH

Petitioner(s)

VERSUS

DUGDH UTPADAK SAHKARI SANGH LTD.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.93837/2017-CONDONATION OF DELAY  
IN REFILING)

Date : 09-10-2017 This petition was called on for hearing today.

For Petitioner(s) Ms.C.Rubavathi,Adv.  
Mr.M. A. Chinnasamy, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Delay in re-filing the petition is condoned.

Registry to proceed further.

SANJAY PARIHAR  
Registrar

SB